

(c) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The range of the existing 1 KW MW Transmitter at AIR, Almora is about 20 Kms during day time.

(b) No, Sir.

(c) Does not airse.

[English]

Demands of Pilots

7224. SHRIMATI BASA VARA JESWARI:
SHRI YASHWANTRAO PATIL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Air India long distance flights have been disturbed due to the Indian pilots guild issuing any directive;

(b) if so, the details of their demands;

(c) if so, whether the Government have examined their demands; and

(d) when a final decision is likely to be taken?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (d). No, Sir. The Indian

Pilots Guild has kept its directive in abeyance since the matter is under conciliation before R.L.C, Bombay. The directive issued by the IPG to its members indicated that flights should not be undertaken without two commanders and one first officer on flights with scheduled flight time beyond 9 hours on B. 747 and A-300 aircarapft and two commanders and one first officer with scheduled flight time beyond 8 hours on Airbus-310 aircraft.

[Translation]

New Power Plants in Eighth Plan

7225. SHRI NAWAL KISHORE RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the State-wise total quantum of Power being generated by all sources, at present, in the country;

(b) whether the Government propose to set up new power plants with a view to increase the power generation in the Eighth Five Year Plan; and

(c) if so, the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KAL .P NATH RAI): (a) State-wise Energy generation during 1991-92 is given in the attached Statement.

(b) and (c). The Eighth Plan has not been finalised so far.

STATEMENT

Statewise Energy Generation During 1991-92

<i>Name of State/UT/System</i>	<i>Actual Generation (MU)</i>
1. B.B. M.B	12535
2. Delhi	6718